

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2886**

**TO BE ANSWERED ON THE 18<sup>TH</sup> MARCH, 2025/ PHALGUNA 27, 1946 (SAKA)**

**CASUALTIES IN KUMBH MELA**

**2886. SHRI K C VENUGOPAL:  
DR. KIRSAN NAMDEO:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of persons killed and injured during the recent stampede at the Kumbh Mela;**
- (b) the details of steps have been taken by the authorities to investigate the causes of the stampede;**
- (c) the details of judicial inquiry or other investigations been initiated to determine responsibility for the incident;**
- (d) whether the Government provided any assistance or relief to the families of the victims and the injured, if so, the details of such measures; and**
- (e) the concrete steps being taken by the Government to check recurrence of such incidents along with the advisories issued to the State Governments and police departments in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

- (a) to (d) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India. Organization of religious congregations, crowd management, provision of amenities to devotees,**

**prevention of any type of disaster during the congregation, etc. are closely linked to 'Public Order' which is a state subject. Conducting of any type of enquiry into any type of disasters occurred in a State including stampedes and provision of financial assistance to families of deceased devotees and injured persons, also come under the purview of the concerned State Governments. State Governments are competent to deal with such situations. No such data is maintained centrally.**

**(e) The National Disaster Management Authority (NDMA) has circulated detailed guidelines on management of crowd at events and venues of mass gathering. Guidelines on crowd control are also issued by the Bureau of Police Research & Development (BPR&D). Ministry of Home Affairs has issued an advisory to all States/Union Territories advising them to use these templates to prepare their own Standard Operating Procedures (SOPs) for management of crowd and devise a checklist for appropriate authorities.**

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